



## Allahabad Bench

C P No. 299/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.12.2018

NAME OF THE COMPANY: ROC Vs. M/s. Pitambra Securities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 271/272

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Respondent	
2.	Krishna Dev Vyas	Adv.	ROC	

C P. No. 299/ALD/2018.

Ms. Monica Nanda, PCS for the respondent and Sh. Krishna Dev Vyas, CGSC for ROC are present.

Learned counsel appearing for ROC requested time to file reply.

ROC shall file reply, if any, within two weeks.

List the matter on 24<sup>th</sup> January, 2019.

Dated: 03.12.2018

— Sd —

SAROJ RAJWARE,  
MEMBER (T)

— Sd —

BIKKI RAVEENDRA BABU  
MEMBER (J)